

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6959-6960/2025

BOARD OF CONTROL FOR CRICKET IN INDIA

Appellant(s)

VERSUS

PANKAJ SRIVASTAVA & ORS.

Respondent(s)

[ONLY C.A. No. 6613/2025 IS LISTED UNDER THIS ITEM]....FOR
ADMISSION

IA No. 129597/2025 - STAY APPLICATION

WITH

C.A. No. 6613/2025 (XVII)FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
122226/2025FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA
122227/2025

FOR STAY APPLICATION ON IA 122229/2025

FOR EXEMPTION FROM FILING O.T. ON IA 122230/2025

IA No. 122230/2025 - EXEMPTION FROM FILING O.T.

IA No. 122226/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURESIA No. 122227/2025 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS

IA No. 122229/2025 - STAY APPLICATION

Date : 29-05-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANJAY KUMAR
(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) :

Mr. Tushar Mehta, Solicitor General

Mr. Kanu Agarwal, Adv.

Mr. R. Sudhinder, Adv.

Ms. Adity Chaudhary, Adv.

Ms. Bhavya Mohan, Adv.

Ms. Aastha Trivedi, Adv.

Ms. Anjali Kutiyal, Adv.

Ms. Anushka Sharma, Adv.

Mr. Bhuvan Kapoor, Adv.

Mr. A. Karthik, AOR

I/b Argus Partners, Adv.

M/S. Kmp Law Aor, AOR
Mr. K. K. Venugopal, Sr. Adv.
Mr. Maninder Singh, Sr. Adv.
Mr. Ankur Talwar, Adv.
Mr. V Shyamohan, Adv.
Ms. Sradhaxna Mudrika, Adv.
Ms. Anshika Bajpai, Adv.
Mr. Vishal Sinha, Adv.
Ms. Vrinda Baheti, Adv.
Mr. Vishesh Goel, Adv.

For Respondent(s) :

Mr. Kapil Sibal, Sr. Adv.
Mr. Krishnendu Datta, Sr. Adv.
Mr. Prateek Kumar, Adv.
Ms. Raveena Rai, Adv.
Ms. Moha Paranjpe, Adv.
Mr. Siddhant Grover, Adv.
M/S. Khaitan & Co., AOR

Ms. Pooja Mahajan, Adv.
Ms. Arveena Sharma, Adv.
Ms. Ichchha Kalash, Adv.
Ms. Samridhi Sharmili, Adv.
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Mr. S. Gurukrishnakumar, Sr. Adv.
Ms. Haripriya Padmanabhan, Sr. Adv.
Ms. Pooja Dhar, Adv.
Mr. Kuriakose Varghese, Adv.
Mr. V. Shyamohan, Adv.
Ms. Sradhaxna Mudrika, Adv.
Ms. Anshika Bajpai, Adv.
Mr. Pratul Pratap, Adv.
Ms. Vrinda Baheti, Adv.
Ms. Maryam Junaid, Adv.
M/S. Kmp Law Aor, AOR

Ms. Astha Tyagi, AOR
Mr. Lalit Katariya, Adv.
Mr. Akhil Sachar, Adv.

UPON hearing the counsel the Court made the following

O R D E R

C.A. No. 6613/2025

Issue notice.

Mr. Prateek Kumar, learned counsel accepts and waives formal notice on behalf of respondent no. 4.

Issue notice to other respondents, returnable on 21st July, 2025.

The prayer for interim relief to be considered on the next date fixed i.e. 21st July, 2025.

**(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS**

**(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)**